

has already been sanctioned and a long-term building project for the College is under consideration.

(b) No.

(c) Expenditure on the Goa Medical College is met out of the budget provision of the Union Territory and the question of giving a grant-in-aid does not arise. As stated in reply to part (a) of the question a long-term project for the College is under consideration.

Leprosy Hospital at Macasana-Goa

5471. Shri Shinkre: Will the Minister of Health and Family Planning be pleased to state:

(a) whether Government are aware of the difficulties faced by Government of Union Territory of Goa to provide sufficient funds to the Leprosy Hospital at Macasana-Goa.

(b) whether Government are aware of the difficulties faced by the Hospital authorities in carrying out day-to-day work in view of the limited funds at their disposal; and

(c) whether Government propose to provide for a special grant-in-aid to that Hospital for its efficient working and expansion programme?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar):

(a) and (b). Sufficient funds are available for the maintenance of the Leprosy Hospital at Macasana-Goa during 1967-68 and no difficulties are being experienced in the day-to-day work of the hospital for want of funds.

(c) Does not arise.

Loan to Amadalavalasa Cooperative Sugar Factory, Andhra Pradesh

5472. Shri V. Narasimha Rao: Will the Minister of Finance be pleased to state:

(a) whether the Financial Corporation or the Reserve Bank or any other

public finance institution had advanced any loan to the Amadalavalasa Co-operative sugar Factory, Srikakulam District, Andhra Pradesh;

(b) whether Government are aware of the fact that the Factory incurred heavy losses during the Chairmanship of an ex-M.P.; and

(c) if so, whether Government had taken any steps to safeguard its financial advances?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai):

(a) Yes, Sir. A loan of Rs. 90 lakhs was granted by the Industrial Finance Corporation of India to the Amadalavalasa Co-operative Agricultural & Industrial Society Limited to finance its scheme of setting up a sugar factory at Amadalavalasa.

(b) The Society is working at a loss even after the expiry in October 1964, of the term of the Board of Directors whose President then was an ex-M.P. However, the Society has so far met its commitments to the Corporation.

(c) The Corporation is seized of the affairs of the Society and is taking steps for improving its working and safeguarding the Corporation's outstanding loan of Rs. 72 lakhs.

बिदेसों में परिवार नियोजन का प्रशिक्षण

5473. श्री रामकृष्ण शीखा : क्या स्वास्थ्य तथा परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) 1965-66 में परिवार नियोजन में उच्च शिक्षा प्राप्त करने के लिए कितने व्यक्तियों को बिदेसों में भेजा गया है; और

(ख) उन पर कुल कितना धन व्यय किया गया है ?